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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 700/2019 Crl.M.A. No. 2868/2019

VIJAY KUMAR KHURANA

..... Petitioner

Through:

Ms. Aashta and Mr. Parikshit Goyal,

Advocates

versus

SHUBHAM JAIN

..... Respondent

Through:

Mr.Dharmendra Tyagi, Advocate

CORAM:

HON'BLE MS. JUSTICE ANU MALHOTRA

ORDER

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16.03.2020

In terms of Notification No. 51/RG/DHC/2020 dated 13.03.2020 issued by the High Court, the present matter stands adjourned to 5.8.2020.

ANU MALHOTRA, J

MARCH 16, 2020/SV